Annexure – 3

Name of the corporate debtor: G V Annai Hospital LLP; Date of commencement of CIRP: 15th April, 2025; Order received / Communicated on 29th April 2025; List of creditors as on: 20th May, 2025

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List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	List of secured mancial creditors (other than mancial creditors belonging to any class of creditors)														
												(Amount in ₹)			
Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted on provisional basis	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
01.	Siemens Financial Services Pvt.Ltd.,	09/05/2025	1,96,02,502.00	1,96,02,502.00	Secured	As mentioned in claim form	1,96,02,502.00		11.59%						
02.	The Karur Vysya Bank Ltd.,	12/05/2025	14,95,76,695.74	14,95,76,695.74	Secured	As mentioned in claim form	14,95,76,695.74		81.41%						
	Total	16,91,79,197.74	16,91,79,197.74			16,91,79,197.74		100.00%							